

RAJASTHAN HIGH COURT, JODHPUR

::NOTICE::

Date: 20-05-2026

In pursuance of Office Memorandum bearing F. No. 01-04/2022-CBC (E3203466) dated 12th May, 2026, issued by the Government of India, Department of Personnel and Training, to effectively implement austerity and fuel conservation measures while ensuring uninterrupted judicial functioning. It is hereby directed to adopt following measures:-

1. Judicial Officers and staff are directed to adopt vehicle pooling arrangements. Wherever an official vehicle has been allotted to any officer, he/she may accommodate other officers posted at the same headquarters. Judicial Officers and staff are also encouraged to use public transport facilities wherever feasible. Further, officers and staff are advised to undertake official travel only when absolutely necessary.
2. All Courts are fully equipped with video conferencing facilities and, therefore, hearings, recording of evidence and all other judicial tasks capable of being undertaken through virtual mode be conducted as far as possible, strictly in accordance with the guidelines issued by the High Court from time to time.
3. Learned Advocates and litigants are also encouraged and mobilized to contribute to this initiative by adopting virtual hearings and minimizing unnecessary physical travel.


20/5
REGISTRAR GENERAL

No. Gen/XV/97/2026/1205

Date:20.05.2026

Copy forwarded to the following for information and necessary action.

01. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
02. Private Secretary to all the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
03. Registrar General, Rajasthan High Court.
04. Principal Secretary, Law & Legal Affairs Department, Government of Rajasthan, Jaipur.
05. All Registrars/ O.S.D., Rajasthan High Court Jodhpur/ Jaipur Bench Jaipur.
06. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur for uploading the same on the official website.
07. All the District & Sessions Judges with the direction to circulate the same amongst all Judicial Officers/staff and all the Bar Association in the Judgeship.
08. Member Secretary, Rajasthan State Legal Services Authority, Jaipur.

09. The Director, Rajasthan State Judicial Academy, Jodhpur
10. The Advocate General, Rajasthan, Jaipur.
11. All the Additional Advocate General, Rajasthan, Jodhpur/ Jaipur.
12. Government Advocate, Rajasthan, Jodhpur/ Jaipur.
13. Secretary, Bar Council of Rajasthan, Jodhpur.
14. President, Rajasthan High Court Advocate's/Lawyer' Association/Bar Association, Jodhpur/Jaipur.
15. President, The Bar Association, Jaipur.


REGISTRAR GENERAL